

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No 647/252(3)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018.**

NAME OF THE COMPANY: M/S. Sandstrom Infotech Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252(3)


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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Present: Mr. Pushkar Karni Sinha, Advocate for the Petitioner

ORDER

Additional documents are stated to have been filed by the appellant.
However, the same is not before this Bench.

Renotify this case on 30th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)